

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1993/2024

SALIM @ PAPPU

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 23-10-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI

HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Appellant(s) Mr. Pulkit Agarwal, AOR

For Respondent(s) Mr. Rajat Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. None is present for the parties, when the matter is called out.
2. List the matter after eight weeks.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(MAMTA RAWAT)
COURT MASTER (NSH)